NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

COCP No.02/Chd/Pb/2017 IN CP No.40/ND/2015 RT CP No.38/2016 (Decided matter)

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Sunil Maheshwari & Ors.

....Petitioners.

Versus

M/s Rai Bahadur Kishore Chand & Sons Pvt.Ltd. & Ors.Respondents.

Present: Mr. Varun Dev Mishra, Advocate for petitioner.

Mr. Aman Bahri, Advocate with Ms. Aastha Ray,

Advocate for respondents No.2 to 4.

The Hon'ble Member (Judicial) is on leave, hence the

matter is adjourned to 28.09.2017.

Sd/-Court Officer

September 14, 2017.